



SUBMISSION GUIDELINES FOR PAPERS

Gujarat National Law University (GNLU) in collaboration with GNLU-Khaitan & Co. M&A Fellowship is inviting submissions for its book *'Evolving Jurisprudence in Mergers & Acquisitions'*. The book is an initiative of GNLU to encourage research and access thereof in specially upcoming and contemporary legal areas of Mergers & Acquisitions in India. With significant regulatory changes shaping the development of mergers and acquisitions in India, this book seeks to provide guidance on how the different facets of commercial law are impacting the same. It further seeks to provide guidance on changes required in the Indian context to ease and/or further regulate M&A's in India.

Themes:

The following is an inclusive list of suggested themes that the submissions may elaborate:

- Sectoral impact of mergers and acquisitions
- Recent trends in mergers and acquisitions in India
- Legal issues involved in cross border M&A's.
- Interface between mergers and acquisitions and other laws
- Procedural aspects of M&A's.
- Comparative Analysis of the Indian legal M&A framework with foreign jurisdictions.

Word Limit:

Submissions should be within the range of 4000 words – 10000 words including footnotes.

Submission Guidelines:

- The paper must be submitted in English language only.
- Submissions may be made in electronic form, in both PDF and “doc.”/ “docx.” formats. All submissions must be formatted in Times New Roman, point 12, 1.5 line spacing and margins should be 1” or 2.54 cm on all sides.
- References and citations must be in the form of footnotes and must conform to the latest edition of *Oscola*. The footnotes must be in Times New Roman, Font size 10 and line spacing of 1.
- Endnotes/ Bibliography should be included.
- No index or table of contents is required.
- Use of any table/ graph must be specified at the end along with the Endnotes. This is required as a list of tables and figures shall be prepared to be included in the book.
- The paper must have a proper title and headings which should be centre aligned. Each heading must be arranged numerically (1,2,3 → 1.1, 1.2, 1.3 → 1.1.1), sequentially nested (Heading 2 under Heading 1 and so on) and appear on its own line.
- A short description of the author must be provided in the paper. All submissions must contain the name of the author, academic qualifications, professional information, the title of the manuscript, and contact information.
- Joint authorship (up to two authors only) of papers by individuals of the same or different institutions is permitted.
- Authors may be students enrolled in a graduate/post-graduate level law course in any recognized law University, researchers, professionals or academicians.
- Submissions must be accompanied with an abstract of not more than 300 words.
- Submissions are accepted for publication on the condition that they do not infringe the copyright or any other rights of any third parties, and will be subject

to plagiarism checks. Only original work is invited and any kind of plagiarism beyond 15% will lead to rejection.

- The Editorial Board reserves the right to reject submissions that are found to be plagiarized or otherwise not up to the quality desired.
- Submissions made for this publication must be exclusive and must not be concurrently under consideration by any other publication. Authors are required to disclose any such conflicts at the time of submission.
- The last date for submissions is **12th July 2018**.

Submission Procedure:

- The final date for submission is July 12, 2018
- The entry must be sent by email to gkc@gnlu.ac.in with the subject 'Chapter/ Article/ Paper contribution for M&A Publication'.
- The body of the e-mail must specify the name(s) of the author(s).
- The paper may be attached in '.doc' or '.docx' and PDF format. The author(s) are required to send the following details in a separate word document along with the submission.

Name:

Address:

Name of the College / Institute / University/ Firm/ Office:

Programme Enrolled & Year/ Position/ Occupation:

Email:

Contact No.:

Timeline:

- Paper Submission: July 12, 2018.
- Plagiarism Check and Report: July 14, 2018.
- (Report sent to author(s) and 5 days for revision and corrections)
- Final Submission of Papers: July 20, 2018.
- Student Review: July 27, 2018.
- Blind Peer Review Process: August 3, 2018.

Editorial Board:

In case of any query or clarification with respect to the publication, you may contact the following members of the Editorial Board:

Faculty Advisor

Dr. Deesha Khaire (dkhaire@gnlu.ac.in)

Research Associate (M&A)

Ms. Aparna Pandey (aspandey@gnlu.ac.in)

Student Editorial Board

- Saksham Madan (madan.saksham@gmail.com)
- Muizz Drabu (muizzdrabu@gmail.com)
- Vinayak Ojha (vinayakojha94@gmail.com)
- Palak M. Nagar (palakmnagar@gmail.com)
- Kaushiki Agarwal (kaushikiagarwal121@gmail.com)
- Kunal Gopal (kunalgopal1@gmail.com)
- Arun Bhadauria (arun1495@gmail.com)